

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

ORDERS BY THE GOVERNOR
NOTIFICATION

Dated Shillong, the 7th December, 2018.

No.LL (B) 47/2005/Pt.II/362 – In partial modification of this Department's Notification No.LL(B).47/2005/Pt.II/319 dated 15.11.2016 and in exercise of the powers delegated under sub-section (1) and (2) of Section 5 and sub-section (1) of Section 19 of the Right to Information Act, 2005 (Central Act no 22 of 2005), the Governor of Meghalaya is pleased to designate the following as Appellate Authority and Public Information Officers and Assistant Public Information Officers of Law Department as under: -

Appellate Authority

Commissioner & Secretary, Law Department, Shri W. Khylllep -For Law Department.

Public Information Officers

Deputy Secretary, Law Department, Smti L.L. Shangpliang - For Law (A) Department.

Deputy Secretary, Law Department, Smti M.M. Sangma - For Law (B) Department.

Assistant Public Information Officers

Under Secretary, Law Department, Smti S.K. Sangma - For Law (A) Department.

Under Secretary, Law Department, Smti L.A. Lyndem - For Law (B) Department.

Notification No. LL (B) 47/2005/Pt.II/319, dt. 15.11.2016 in this regard will cease to have effect with effect from date of issue of this Notification.

Sd/-

(W. Khylllep, IAS)

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo.No. LL (B) 47/2005/Pt.II/362-A, Dated Shillong, the 7th December, 2018.

Copy to:-

1. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
2. The Private Secretary to the Chief Secretary, Meghalaya, Shillong.
3. The Director of Printing & Stationery, Meghalaya, Shillong to kindly publish in the next issue of the Meghalaya Gazette.
4. Shri A.K. Sangma and Smti E.M. Donn, Joint Secretaries, Law Department.
5. The Under Secretary, Personnel & A.R. (A) Department.
6. Sectt. Admn. Department (Nazarat).
7. The State Informatics Officer, NIC., Shillong.
8. Officers concerned.
9. Law (A) Department.
10. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building for uploading the notification in the Law Department website.
11. Guard File.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Law Department.

2. EMPLOYEES UNDER LAW (B) DEPARTMENT

Sl. No	Name	Designation	Address	Monthly remuneration Level in pay matrix of ROP 2017
1.	Smti. D. Ryntathiang	Superintendent	Mission Compound Dorkha Lane, Shillong - 793002	Level - 16
2.	Smti. A. Nongbri	Asstt. Superintendent	Nongshilliang, Nongthymmai, Shillong - 793014	Level - 13
3.	Smti P. Kharlukhi	U.D.Asstt.	Mawlai Iewrynghep, Shillong - 793017	Level - 11
4.	Shri. M.A. Laloo	U.D.Asstt.	C/o. "OSARIKA" Madan Laban, Shillong - 4.	Level - 11
5.	Smti S. Khongsngi	U.D. Asstt.	Lumparing, Shillong - 79300	Level - 11
6.	Smti D, Myllemngap	U.D.Asstt.	Smit, Lumkynsai, Behind Smit Higher Secondary School, Shillong-793015	Level - 11
7.	Shri. B.D.Hajong	L.D. Asstt.	Laban, Dhobighat, Shillong - 4	Level - 8
8.	Shri A. Shabong	Typist	Laban Howell Road, Shillong - 4.	Level - 6
10.	Shri J.D.Sangma	Grade IV	Upper Lumparing, Lumsophoh-4	-
11.	Shri S. Kharkongor	Grade IV	Mawlynrei, Shillong - 793006	-